

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

20. I.A. 925/2020
IN
C.P.(IB)-98(MB)/2020

CORAM: SHRI H.V. SUBBA RAO, MEMBER (J)
SHRI CHANDRA BHAN SINGH, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **06.07.2021**

NAME OF THE PARTIES: Hindustan Zinc Limited

V/s

Western Coalfields Limited

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

Counsel for the OC/Applicant, Mr. U N Tiwari is present through virtual hearing. None appeared for the Respondent.

Counsel appearing for the applicant is directed to issue notice to the Respondent clearly intimating the next date of hearing and file service affidavit, track report etc. at least two days before the next date of hearing.

List this matter on **05.08.2021**.

Sd/-
CHANDRA BHAN SINGH
Member (Technical)

Sd/-
H.V. SUBBA RAO
Member (Judicial)